

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)

OA No 491 of 2024

IN THE MATTER OF:

"News item titled "Ganga water unsafe even for bathing says Bihar Government report on river pollution" appearing in Hindustan Times dated 26.02.2024

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Respondent NMCG

Date: 17.03.2025

Place: New Delhi

Through Counsel

Gigi.C. George
Advocate

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

OA No 491 of 2024

IN THE MATTER OF:


“News item titled "Ganga water unsafe even for bathing says Bihar Government report on river pollution" appearing in Hindustan Times dated 26.02.2024

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO 3, NATIONAL MISSION FOR CLEAN GANGA (NMCG), DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION MINISTRY OF JAL SHAKTI, NEW DELHI

Most Respectfully, I, Anup Kumar Srivastava, aged 57 years, working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), D/o WR, RD & GR, Ministry of Jal Shakti do hereby solemnly affirm, and declare as under:

1. That I, the deponent is working as Executive Director (Technical) in the NMCG and well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and competent to submit this affidavit on behalf of the answering Respondent NMCG;
2. That the Hon'ble Tribunal has taken a suo-moto cognizance of the news item wherein it was inter-alia stated that almost all major rivers passing through Bihar are unsafe even for bathing and that very less number of STPs were constructed and operational and that river water quality in the State was either meeting only bathing criteria in respect of some norms and was not even meeting bathing criteria in reference to faecal coliform;
3. That this Hon'ble Tribunal, vide its order dated 25.11.2024, while considered the submissions made by the NMCG has inter-alia further directed the Executive Director, NMCG to file a fresh affidavit in terms of the order dated 12.08.2024. The Hon'ble NGT has also directed the Principal Secretary, Department of Environment, State Government of Bihar is impleaded as Respondent no 4'. That the present affidavit is in compliance of the order/direction dated 25.11.2024, passed by this Hon'ble Tribunal and submit as under:




 अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava Page 1 of 7
 कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
 राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
 जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
 Dept of Water Resources, River Development and Ganga Rejuvenation
 जल शक्ति विभाग/Ministry of Jal Shakti
 भारत सरकार, नई दिल्ली/Govt. of India, New Delhi

4. In pursuance of the order dated 12.08.2024 and dated 25.11.2024, passed by the Hon'ble NGT, the following steps/measures have been taken:

- A. Issues involving measurement of Faecal Coliform
- B. Monitoring/reviewing of pollution control measures in the State of Bihar
- C. Direction under Section 5 of EPA, 1986

A. issues involving measurement of Faecal Coliform

(I) CPCB's Laboratory Audit Report of Bihar SPCB

To address the anomalies observed in faecal pollution measurements, CPCB undertook an audit of Bihar SPCB laboratory during **25-27 November 2024..** Brief of CPCB's findings is highlighted below:

- a) CPCB follows the American Public Health Association (APHA, 24 Edn.) as a standard method. As per the sampling methodology for microbiological samples of wastewater it is recommended to add 0.1 ml of 10% Sodium thiosulfate solution in sample. However, in Bihar State PCB, it was observed that the practice of adding Sodium thiosulfate solution in the STP sample was not followed, resulting in variation of the result.
- b) For the river sample, the variation in result was observed based on the sample collection site. The bacterial count was found to be around 100 times when collected from the bank, as compared to the sample when collected from the middle of the river;
- c) The matter was considered in a meeting held at NMCG on 28.02.2025, wherein State PCB was directed to ensure standard sampling procedures be adopted so as to void variation in the monitoring results. Financial assistance, if any from State Urban Development Department or from NMCG was also suggested.
- d) Further, CPCB was also asked to carry out Laboratory Audit of remaining four Ganga main-stem States.

(II) Study and mapping of Faecal Coliform by IIT-BHU

NMCG vide letter dated 01.01.2025 entrusted the work / Letter of Award (LoA) to IIT BHU for "Monitoring Study and mapping Faecal Coliform in River Ganga Water in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar)" for six



months. Copy of letter issued to IIT-BHU is attached at **Annexure-1**. In this regard, IIT-BHU has also submitted an inception report of this study.

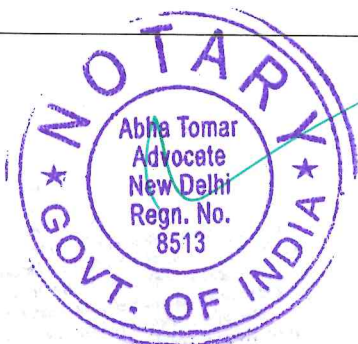
B. Monitoring/reviewing pollution control measures in the State of Bihar

(I) Response of the State of Bihar in respect of the decisions taken in the meeting dated 11.09.2024

A consultation meeting was held with State of Bihar and CPCB to assess the further progress of work on 11.09.2024 at NMCG under the Chairmanship of DG, NMCG. [Copy of Record of Discussion (RoD) is attached (**Annexure-2**)]

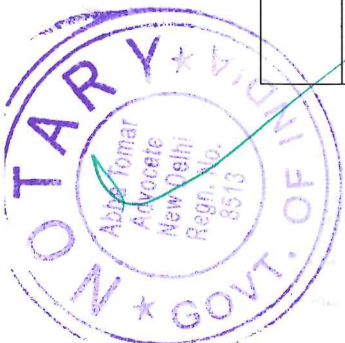
In the consultative meeting, State Government of Bihar was sensitized on the gravity of the issue with regard to the deterioration of the water quality in river and had been impressed upon to initiate and take certain further steps on a set of issues raised therein. The issues discussed and the reply received from the State of Bihar are tabulated below (Copy of the response received from the State is attached at **Annexure-3**).

No.	Issues raised on the points as per RoD of the meeting held on 11.09.2024	Measures taken as per State's response/submission in February, 2025
1	The State Government of Bihar was impressed upon to (a) speed up completion of ongoing STP projects, and (b) new projects of I&D with STP projects on priority to prevent the untreated discharge to join the rivers. Parallel, the State Government was directed to continue sewer networks laying projects, as per the already planning of the State Government and funds along with ensuring time-bound implementation of NMCG funded projects.	The State Government of Bihar is attempting and gearing up the pace of work to complete ongoing STP Projects and new projects of I&D with STP at the earliest on the priority basis. Parallely, it is observed that the construction of sewer network is also in progress. Details attached at Annexure-2 of the Report submitted by the State.
2	Naughachia STP outfall issue to be resolved at the earliest;	Outfall length finalized as 2.6 KMs, accordingly final variation is being prepared and will be sent within 10 days. Outfall is a part of variation. Compliance report of observation on variation from



अनूप कुमार शrivastava/Anup Kumar Shrivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय /Ministry of Jal Shakti
भारत सरकार, नई दिल्ली /Govt. of India, New Delhi

		NMCG is sent to NMCG vide BGCMS Letter No. 409 dated 31.12.2024.																					
3	The State Government of Bihar to ensure removal of bottlenecks in respect of non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. Bihar is also to submit its response concerning the directions/ letters being issued by CPCB/ NMCG regarding non-compliances observations in STPs.	For non-compliant 8 STPs (Beur, Karmalichak, Pahari 60MLD, Saidpur 60MLD, Sonapur 3.5MLD, Barh & Sultanganj) as per Standard norms of Hon'ble NGT & MoEF&CC and non-operational STP (Naugachhiya 9 MLD) in reference to the quarterly monitoring reports sent by CPCB (Dec.'2023-March'2024 & Apr.'2024-July'2024), BUIDCo was requested to take legal action against the concerned work agencies and to conduct the work as per the prescribed criteria for proper functioning of STPs. BUIDCo was also requested to provide the action taken report within ten days along with updated compliance.																					
	Chlorine usage audit of the STPs needs to be done by the State Governments	The records of chlorine consumption are being kept at all STPs sites. PD and DPD of concerned STP's monitor chlorine usage regularly. Details of chlorine used for last three months by the different STPs have been summarized as under: <table border="1" data-bbox="932 1256 1490 1608"> <thead> <tr> <th>Name of STP</th> <th>October 2024</th> <th>September 2024</th> </tr> </thead> <tbody> <tr> <td>Karmalichak</td> <td>4122 kg</td> <td>3953 kg</td> </tr> <tr> <td>Beur</td> <td>2357 kg</td> <td>2439 kg</td> </tr> <tr> <td>Pahari</td> <td>986 kg</td> <td>1172 kg</td> </tr> <tr> <td>Saidpur</td> <td>2813 kg</td> <td>1953 kg</td> </tr> <tr> <td>Sultanganj</td> <td colspan="2">Non-operational</td> </tr> <tr> <td>Barh</td> <td>220 kg</td> <td>166 kg</td> </tr> </tbody> </table>	Name of STP	October 2024	September 2024	Karmalichak	4122 kg	3953 kg	Beur	2357 kg	2439 kg	Pahari	986 kg	1172 kg	Saidpur	2813 kg	1953 kg	Sultanganj	Non-operational		Barh	220 kg	166 kg
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5	Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State	Bihar State Pollution Control Board is monitoring the quality of treated effluent of all the operational STPs of the State. Bihar State Pollution Control Board is																					



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<p>Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;</p>	<p>also taking action on non-complying STPs. An Environmental Compensation (EC) of Rs. 1,09,60,000/- (Rs. One Crore Nine Lakhs Sixty thousand) only has been imposed on STPs on the basis of NMCG letter no- F.No. T-13/2013-14/283/Saidpur Network, dated 29.01.2025. The Bihar State Pollution Control Board has imposed and collected Environmental Compensation from the non-complying Industries as well.</p>
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(II) Meetings held with the State of Bihar

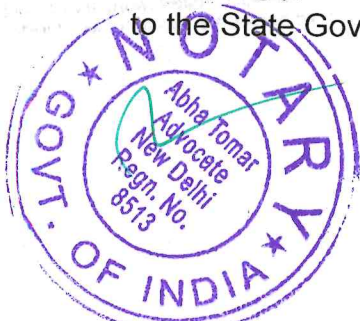
A follow-up meeting on the decisions taken in the meeting held on 11.09.2024 was held with the officials of State of Bihar on 28.02.2025 and further a progress review meeting on ongoing projects in Bihar was also held on 13.3.25. In these meeting, the following directions were given to Bihar

- i. The State Government was directed to ensure and take up STP proposals in the Ganga Main stem Districts having gap in sewage treatment on priority basis.
- ii. State was further directed to expedite all pending permissions with NHA/Railways/Forest and ensure smooth construction of 10 ongoing STPs and associated infrastructure.
- iii. Further state was directed to quickly initiate the work on ground for six recently awarded STPs.
- iv. Further, State was directed to ensure that the existing STPs are being properly maintained and operated and corrective measures are taken for resolving the issue of non-compliance of the STPs.

C. Direction under Section 5 of EPA, 1986

(I) Direction issued to non-complying Saidpur STP under Section 5 of EPA, 1986

During an inspection carried out by NMCG on 28th December 2024, the 60 MLD STP at Saidpur, Patna was found to be non-compliant with respect to the stipulated discharge norms including non-operational chlorination system. Accordingly, the NMCG vide letter dated 29th January 2025 issued directions, to the State Government of Bihar, under Section 5 of EPA, 1986, for ensuring



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कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
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compliance of the stipulated norms. Copy of NMCG's communication is attached at **Annexure-3**.

(II) **Action taken by State against the defaulting Saidpur STP**

- a) As per the data furnished by the State Government, an Environmental Compensation (EC) of Rs. 1,09,60,000/- (Rs. One Crore Nine Lakhs Sixty thousand) only has been imposed by the Bihar SPCB on the Saidpur STP, consequent to the directions issued by NMCG vide letter no- F.No. T-13/2013-14/283/Saidpur Network, dated 29.01.2025.
- b) Further, following measures were taken by BUIDCO:
 - i. Managing Director, BUIDCo sought further details /clarification from Project Director (Saidpur), BUIDCo in respect of the non-compliance of the STP.
 - ii. BUIDCo vide letter dated 28.02.2025, issued show cause notice, for negligence in the operation and maintenance of Saidpur STP, to the Contractor M/s Toshiba Water Solution Pvt Ltd
 - iii. BUIDCo vide letter dated 06.03.2025 directed District Magistrate, Patna to register Police complaint against the Contractor & the Technical service provider for negligence in the operation and maintenance of Saidpur STP and discharging untreated sewage into River Ganga.
 - iv. A Three-Member Committee comprising of officials of BUIDCO and Bihar-SMCG has been constituted for carrying out surprise inspections of the STPs, once every month for ensuring efficacy of the STP.

Copies of letter received from BUIDCo is attached at **Annexure-4**.

5. That in view of the foregoing submission, it is humbly submitted that with NMCG's interventions, the situation in respect of water quality in river stretches in the state of Bihar will show further improvement. The answering respondent is periodically having meetings with the State Govts including the State of Bihar, and outcome thereof will be apprised to the Hon'ble Tribunal accordingly.



DEPONENT

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कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
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जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi



VERIFICATION: 11 / MAR 2025

Verified at New Delhi on --- March, 2025 that the contents of the above affidavit are true and correct to my knowledge based on official record and no part of it is false and nothing material has been concealed therein.

DEPONENT

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
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Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

11 / MAR 2025

Identify the deponent/accutant
has signed in my presence



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

as correct

Notary DELHI

11 / MAR 2025

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No.: Pc-11012/1/2021-NMCG
National Mission for Clean Ganga
 Department of Water Resources, River Development & Ganga Rejuvenation
 Ministry of Jal Shakti
 Government of India

1st Floor, Major Dhyan Chand
 National Stadium New Delhi – 110002
 Dated: 01st January 2025

To,
 Dr Shreyans Kumar Jain,
 Associate Professor,
 Department of Pharmaceutical Engineering & Technology
 IIT BHU, Varanasi -221005, UP
 Email : sjain_phe@iitbhu.ac.in

Sub: Letter of Award for the “Monitoring Study and mapping Fecal Coliform in River Ganga Water in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar) for Six months”

Ref: 1. NMCG letter dated 13.11.2024
 2. IIT BHU proposal dated 13.12.2024

Sir,

Reference to your proposal cited above, I am directed to convey the approval of the Competent Authority, NMCG for the award of subject “Monitoring Study and mapping Fecal Coliform in River Ganga Water in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar)” at the total cost of INR 32,33,200/- (Rupees Thirty Two Lakh Thirty Three Thousand Two Hundred Only) including taxes as per details below and this expenditure shall be booked under NGP, Non-EAP (Creation of Capital Assets) component :

S. No.	Description of Services	Quantity	Estimated amount (in Rs.)
1	Testing Charges (Faecal and Total Coliform)	1200 Samples	20,40,000/-
2.	Travel	As per Actual	3,00,000/-
3.	Monthly progress Report, Result interpretation, Data Analysis	--	4,00,000/-
Total			27,40,000/-
GST at @ 18 per cent			4,93,200/-
Total amount sanctioned			32,33,200/-

2. The main objective of the Monitoring, mapping and analysis Study is to determine the Fecal Coliform and its mapping in River Ganga Water in the Stretch of Ghazipur (UP) till Bhagalpur (Bihar).

Recd

3. You are requested to refer the detailed Terms of Reference (TOR) annexed herewith and commence the work with immediate effect. Duration of the assignment is Six (6) months.
4. The duplicate copy of this award letter duly signed and stamped as a token of your acceptance to be returned to this office within three (3) days.

Yours faithfully,


(Binod Kumar)

Director-Projects, NMCG

Copy:-

- 1) Program Director, SMCG Uttar Pradesh
- 2) Program Director, SMCG-Bihar
- 3) MD, Uttar Pradesh Jal Nigam
- 4) MD, BUIDCO
- 5) Member Secretary, UPPCB
- 6) Member Secretary, BSPCB

Internal Distribution: PS to DG, PS to ED (Projects), PS to ED (Finance), PS to ED (Technical)

Monitoring Study and mapping Faecal Coliform in River Ganga Water in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar)

Terms of Reference (TOR)

1.0 Project Background:

To evaluate and facilitate abatement of pollution and conservation of the river Ganga by adopting a continuous manual river water quality (Faecal Coliform) monitoring mechanism in River Ganga for comprehensive planning, management and decision making on further imminent controls on Faecal Contamination in River Ganga and the treatment efficiency of Sewage treatment plants. Competent Authority, National Mission for Clean Ganga (NMCG) under the Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, approves the proposal submitted by IIT BHU (IITBHU), Department of Pharmaceuticals Engineering and Technology, Varanasi.

IIT BHU has proposed to undertake a fortnightly "*Monitoring Study and mapping of Faecal Coliform in River Ganga Water in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar)*" for Six months.

2.0 Existing Manual Water Quality Monitoring (MWQM) Stations in the area of Study :

- Under the Namami Gange Programme, Central Pollution Control Board (CPCB) in collaboration with respective State Pollution Control Boards is conducting the manual water quality monitoring of River Ganga at **112 locations in five main stem Ganga States** e.g., Uttarakhand (19 locations), Uttar Pradesh (41 locations), Bihar (33 locations), Jharkhand (4 locations) and West Bengal (15 locations). Main objective of Manual Water Quality monitoring is to **assess the fitness of water in accordance with 'Outdoor bathing-Organised' and notified primary water quality criteria for this Class B water quality is:** pH (6.5-8.5), Dissolved Oxygen (DO) ($\geq 5\text{mg/L}$), Bio-chemical Oxygen Demand (BOD) ($\leq 3\text{mg/L}$), Faecal Coliform (FC) ($\leq 2500\text{ MPN/100ml}$) and Faecal Streptococci (FS) ($\leq 500\text{ MPN/100ml}$).

This study is in line with the NMCG impression on the Faecal coliform data received in Manual WQ Monitoring and to have an independent review of the Faecal Coliform status in river Ganga in the above stated stretch. The details of Manual Water Quality Monitoring Stations, for the present study are presented in the table below:

Table : 1 Manual Water Quality Monitoring Stations for Study of Faecal Coliform downstream of Ghazipur (UP) to Bhagalpur (Bihar)

S.No.	State name	District Name	Station name	GPS Coordinates
1.	UP	GHAZIPUR	A/C GOMTI RIVER (BHUSAULA)	25.534276, 83.21564
2.	UP	GHAZIPUR	RIVER GANGA ZAMANIA GANGA BRIDGE, ZAMANIA UP	25.41063, 83.55192
3.	UP	GHAZIPUR	TARIGHAT (GHAZIPUR)	25.587568, 83.60356
4.	UP	BALLIA	RIVER GANGA BALLIA D/S AT BEYASI BALLIA BRIDGE	25.717981, 84.2053
5.	Bihar	BUXAR	BUXAR, CHAUSA KARMINASA	25.573508, 83.966669

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S.No.	State name	District Name	Station name	GPS Coordinates
6.	Bihar	BUXAR	U/S JAIL GHAT, BUXAR (A/C THORA RIVER)	25.561456, 83.949661
7.	Bihar	BUXAR	BUXAR, RAMREKHAGHAT	25.576142, 83.970428
8.	Bihar	BUXAR	BUXAR D/S, NEAR GANGA BRIDGE	25.588972, 83.985861
9.	Bihar	BHOJPUR / SARAN	ARRAHCHAPRA ROAD BRIDGE, U/S DORIGANJ	25.721891, 84.81188
10.	Bihar	SARAN	RIVER GANGA AT BALUGHAT, DORIGANJ	25.728923, 84.831863
11.	Bihar	SARAN	MAA AMBIKA ASTHAN, DORIGANJ D/S (SARAN)	25.740235, 84.963161
12.	Bihar	PATNA	DANAPUR, NEAR PIPAPUL	25.657157, 85.049409
13.	Bihar	PATNA	KURJI AT DIGHA GHAT, U/S PATNA	25.65334, 85.094792
14.	Bihar	PATNA	NIT GHANDHI GHAT (PATNA)	25.622179, 85.172816
15.	Bihar	PATNA	GULBI GHAT (PATNA)	25.620356, 85.179995
16.	Bihar	PATNA	PATNA D/S (GANGA BRIDGE)	25.613753, 85.204131
17.	Bihar	PATNA	MALSALAMI (PATNA)	25.557806, 85.275648
18.	Bihar	PATNA	GANGA AT KACHCHIDARGAHBIDUPUR ROAD BRIDGE, PAT	25.548238, 85.279377
19.	Bihar	PATNA	TRIVENI GHAT, B/c OF RIVER PUNPUN	25.515132, 85.301372
20.	Bihar	PATNA	FATUHA, A/c OF RIVER PUNPUN	25.511611, 85.307417
21.	Bihar	PATNA	BAKHYIYARPURTAJPUR BRIDGE ON GANGA, ATHMAGOLA, PAT	25.482778, 85.627962
22.	Bihar	PATNA	BARH, NEAR UMATH TEMPLE	25.487275, 85.705236
23.	Bihar	PATNA	NAWADAGHAT D/S (WATER INTAKE OF NTPC) BARH	25.49475, 85.714068
24.	Bihar	PATNA	U/S BARAHPUR BINDTOLI	25.487987, 85.821429
25.	Bihar	PATNA	U/S MOKAMA	25.401104, 85.923198
26.	Bihar	PATNA	MOKAMA D/S (D/S RAJENDRA BRIDGE)	25.381441, 85.987169
27.	Bihar	MUZAFFAR PUR	BARAHIA	25.315313, 86.029821
28.	Bihar	MUNGER	U/S MUNGER	25.382387, 86.459558
29.	Bihar	MUNGER	MUNGER	25.3878, 86.459352
30.	Bihar	BHAGALPUR	U/S SULTANGANJ	25.252575, 86.725558
31.	Bihar	BHAGALPUR	SULTANGANJ (BHAGALPUR)	25.257511, 86.747053
32.	Bihar	BHAGALPUR	WATER INTAKE POINT, BHAGALPUR	25.2696622, 87.0152573
33.	Bihar	BHAGALPUR	CHAMPANAGAR	25.268261, 86.940085
34.	Bihar	BHAGALPUR	BHAGALPUR	25.321869, 86.999389
35.	Bihar	BHAGALPUR	D/S BHAGALPUR	25.271603, 87.025665
36.	Bihar	BHAGALPUR	KAHALGAON	25.267334, 87.227318

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S.No.	State name	District Name	Station name	GPS Coordinates
37.	Bihar	BHAGALPUR	KAHALGAON D/S, NEAR CREMATION GHAT	25.273273, 87.235165

3.0 Objective and Scope of the Monitoring Study:

The objective of the *Monitoring Study and mapping Faecal Coliform in River Ganga Water in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar)* is to determine the Faecal Coliform status in River Ganga by an Independent third party institute (TPI) to evaluate the efforts made, to control the Sewage pollution in River Ganga, by NMCG, and their impact on the River water Quality especially in terms of Faecal Coliform status in downstream of Ghazipur (Uttar Pradesh) to Bhagalpur (Bihar). This monitoring study will indirectly evaluate the treatment efficacy of existing operational Sewage treatment systems in the area, under study.

As part of this monitoring and mapping, the TPI (IITBHU) will be expected to follow the Procedure (Section 2) and description of Services (*Pt 1-3 of the Proforma invoice*) as submitted by IIT BHU in its Proposal to NMCG along with the following:

- (i) To collect samples fortnightly for six months and assess the flow of river Ganga at each of the monitoring station;
- (ii) To analyze the Faecal Coliform in the samples through MPN method;
- (iii) TPI will record the existing human population, industrial area (to evaluate domestic and industrial wastewater flow) in the catchment of sampling location to evaluate how these factors can contribute on the biological (Faecal coliform) contamination in River Ganga;
- (iv) To calculate the Faecal coliform count including physical parameters of water samples, and to evaluate contamination and treatment efficiency;
- (v) To interpret findings from fortnightly faecal coliform monitoring and prepare comprehensive monthly progress reports for submission to NMCG on monthly basis till six months;
- (vi) *If situation demands for better Faecal coliform monitoring, deviation from the above mentioned locations (table 1) may be decided by IIT BHU and a communication informing the same may be shared with NMCG.*

4.0 Available Data/ Support

The following data is available with NMCG and is shared with the IIT BHU

- (i). Monitoring Locations Downstream Ghazipur (UP) to Bhagalpur (Bihar) Table 1.

5.0 Timeline and deliverables for Study- 6 months with fortnightly monitoring (Faecal Coliform)

Deliverables and timeline of submission (from the date of acceptance of award)

- Mobilisation period - 7 days from the date of acceptance of award
- Inception Report and Schedule of Activities - 10 days from the date of acceptance of award
- Draft Faecal Coliform Monitoring Monthly Report to NMCG – within 7 days of the field visit completion and analysis of the previous round of Monitoring analysis completion.
- Draft Final Faecal Coliform Monitoring Report to NMCG – 15 days after completion of final round of monitoring. (A compilation of previous 06 Reports along with a

conclusive interpretation and comprehensive Trend analysis with Graphical representation of data using statistical tools).

- Presentation on Draft Project Assessment Report – within 7 days after submission of Draft Faecal Coliform Monitoring Report, and a user friendly '**Statistical Tool**' developed for regular data interpretation by NMCG / Prayag team that is able to present a Water quality report along with graphical representations of the data analyzed.
- Final Report – 15 days from the date of presentation. All reports shall be well written in English and submitted in Hard (5 copies) and soft copy (PDF) as per schedule.

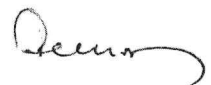
The Report should be presented with detailed information on:

1. The expected deliverables: A report, conclusive interpretation and comprehensive Trend analysis with Graphical representation of data using statistical tools, quantification analysis and calculation files, and a user friendly statistical tool for handy data interpretation that is able to present the graphical interface.
2. Presentations of interim results which would need to be made to NMCG, when results are in, and the way they will be reported on in the deliverables, for discussion and agreement.

6.0 Payment Schedule

- 15% on approval of Inception Report
- 10% on submission and acceptance of monthly draft Monitoring, interpretation and analysis Report for every month (Total duration 6 months) (A total of 60% payment)
- 10% on Presentation and approval of Final draft Monitoring, interpretation and analysis Report.
- 15% on Approval of Final Monitoring, interpretation and analysis Report

All payments shall be released on achievement of the above milestones in timeline mentioned in clause 6.0.



14

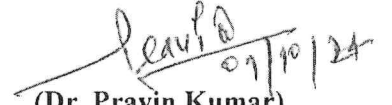
Annexure-2172

L-25012(11)/19/2024-LME/NMCG
Ministry of Jal Shakti
Department of Water Resources, RD&GR
National Mission for Clean Ganga

1st Floor,
Major Dhyan Chand National Stadium,
India Gate, New Delhi – 110002
Dated: 9th October, 2024

Subject: Record of Discussion held in the meeting on 11.09.2024 with regard to NGT Matter OA No 491/2024 and Hon'ble SC judgement dated 22.02.2017

A copy of Record of Discussion held in the meeting on 11th September, 2024 at 11.00 AM under the Chairmanship of Director General, NMCG in the Conference Room, NMCG is forwarded herewith for information and necessary action.


(Dr. Pravin Kumar)

Director – Technical, NMCG

To,

1. Project Director, State Mission for Clean Ganga-UP (SPMG-UP), Plot No-18, Sector-7, Gomti Nagar Extension, Lucknow, - 226010
2. Project Director, SPMG Group (Secretary Urban Development), Government of Bihar, Vikash Bhawan, Bailey Road, Patna, Bihar – 800001
3. Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
4. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
5. Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010
6. Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010

Copy for kind information:

1. PS to DG, NMCG
2. PS to ED (Projects), NMCG
3. PS to ED (Technical), NMCG
4. Concerned NMCG officials

Record of Discussion of the Meeting held on 11.09.2024 at 11.00 AM under the Chairmanship of DG, NMCG

A meeting was held with the officials of Bihar and Uttar Pradesh on 11.09.2024 at 11.00 AM in Conference Room, NMCG under the Chairmanship of Director General, NMCG in presence of CPCB officials. The list of participants is at *Annexure-I*.

Points emerged in the meeting are as follows:

1. NMCG/concerned States/CPCB will deliberate and freeze the list of Ganga towns along with sewage generation town-wise etc. The list of Ganga towns so finalized will help all concerned agencies finalize pollution mitigating measure and take informed policy decisions using same source of data.

[Action: NMCG/CPCB/ SMCG, UP/SPMG, Bihar]

2. Details of STPs in Ganga towns along with their status under three categories- completed, under construction, and at tendering stage are to be put up on the NMCG website. Similar details of STPs for non-Ganga towns may also be shown separately;

[Action: NMCG/SPMG]

3. Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non Ganga Towns).

[Action: NMCG/ States]

BIHAR

4. Bihar is to speed up completion of ongoing STP projects, and new projects of I&D with STP projects on priority to arrest untreated discharge in rivers. Parallely, State Government may continue sewer networks laying projects as per their planning and funds along with ensuring time-bound implementation of NMCG funded projects.

[Action: SPMG, Bihar]

5. Naughachia STP outfall issue to be resolved at the earliest;

[Action: NMCG, SPMG Bihar and BUIDCo]

6. Bihar is to look into non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. Bihar is also to submit its response concerning the directions/ letters being issued by CPCB/ NMCG regarding non-compliances observed in STPs.

[Action: Bihar]

7. Chlorine usage audit of the STPs needs to be done by the State Governments.

[Action: SPMG, Bihar]

16

8. Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;

[Action: concerned agencies of the State]

9. Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margins in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified;

[Action: CPCB/ BiharSPCBs]

10. With regard to the issues of FC in river quality in Bihar, it was directed that water quality monitoring especially with regard to FC may be taken by NMCG downstream of Ghazipur at a pilot scale for a limited duration in order to analyse the trends.

[Action: NMCG]

UTTAR PRADESH

11. The stretch of Ganga river from Kannauj to Kanpur is in PRS V, and thus appropriate actions in this stretch of Kannauj to Kanpur need to be prioritized for pollution abatement. State may focus on the discharges brought to river Ganga through small drains and tributaries in this stretch, particularly Kannauj area;

[Action: UP]

12. Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margins in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified;

[Action: CPCB/ UPSPCBs]

13. Chlorine usage audit of the STPs needs to be done by the State Governments.

[Action: SMCG, UP]

14. Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;

[Action: concerned agencies of the State]

CPCB

15. (a) The previous PRS report was brought out by CPCB in 2022. Latest PRS report is now due.

(b) CPCB is to present STP and river water quality monitoring data in the form of trends as well to capture their long-term performance and variation over the period, say for a year;

[Action: CPCB]

16. NMCG/CPCB to discuss with the 5 Ganga States and compile the data with regard to sewage generation in Ganga towns using common factors (Population size wrt certain year, quantity of water consumption, etc).

[Action: NMCG/CPCB]

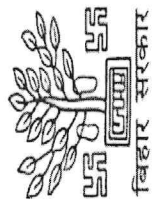
The meeting ended with vote of thanks to the Chair.

18

Annexure-I**List of participants:**

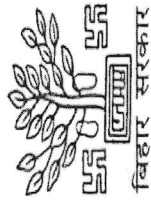
1. Shri Rajeev Kumar Mital, Director General, NMCG - *in Chair*
2. Shri Brijendra Swaroop, Executive Director (Projects), NMCG
3. Shri. Anup Kumar Srivastava Executive Director (Technical), NMCG
4. Dr. Pravin Kumar, Director Technical, NMCG
5. Shri Arun Kumar, APD, UP-SMCG
6. Additional Secretary, Bihar-SPMG
7. Shri A K Vidyarathi, Scientist-F, CPCB
8. Shri Vishal Gandhi, Scientist-E, CPCB
9. Shri Utsav Sharma, RO (Ghaziabad), UPPCB
10. Shri Rajat Gupta, Senior Solid Waste Management Specialist, NMCG
11. Shri A K Gupta, TA, UP-SMCG
12. Shri. Mithilesh Kumar Mishra, UP-SMCG
13. Shri Ramawatar Sah, Team Leader, Bihar-SPMG
14. Dr Naveen Kumar, Scientist, Bihar State PCB
15. Shri Md. Raiyan Haider, PD BUIDCO, Bihar
16. Shri Amit Kumar Singh, DPO, BUIDCO, Bihar
17. Shri Satyabrat, Senior Environmental Engineer, Bihar-SPMG
18. Shri Rajeeb Kumar Dev, DPO, BUIDCO, Bihar
19. Dr Shiv Pratap Raghuvanshi, Scientist-D, NMCG
20. Dr. Hema Patel, Project Officer (Technical), NMCG
21. Dr Firoz Ahmad, RA-III, CPCB
22. Dr Prabhat Ranjan, Scientist-B, CPCB
23. Mrs. Ruby Raju, Senior Project Engineer, NMCG

Annexure-3



**Point-wise reply regarding Record
of discussion in NMCG Meeting
dated 11.09.2024 on Hon'ble NGT
O.A. no. 491/2024.**

19



Sl. No.	Description of Point	Compliance Status
1	<p>NMCG/concerned States/CPCB will deliberate and freeze the list of Ganga towns along with sewage generation town-wise etc. The list of Ganga towns so finalized will help all concerned agencies finalize pollution mitigating measure and take informed policy decisions using same source of data.</p> <p>Details of STPs in Ganga towns along with their status under three categories-completed, under construction, and at tendering stage are to be put up on the NMCG website. Similar details of STPs for non-Ganga towns may also be shown separately;</p> <p>Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non-Ganga Towns).</p>	<p>Report is attached as <u>Annexure -1</u> (As per NMCG Report)</p>
2	<p>Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non-Ganga Towns).</p>	<p>Report in the form of PPT is attached as <u>Annexure-2</u></p>
3	<p>Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non-Ganga Towns).</p>	<p>Report is attached as <u>Annexure-3</u></p>
Bihar		
4	<p>Bihar is to speed up completion of ongoing STP projects, and new projects of I&D with STP projects on priority to arrest untreated discharge in rivers. Parallely, State Government may continue sewer networks laying projects as per their planning and funds along with ensuring time-bound implementation of NMCG funded projects.</p>	<p>Bihar is trying to complete ongoing STP Projects and new projects of I&D with STP at the earliest on the priority basis. Parallely Construction of sewer network is also in progress. PPT attached as <u>Annexure-2</u></p>

Sl. No.	Description of Point	Compliance Status
5	Naughachia STP outfall issue to be resolved at the earliest;	<ul style="list-style-type: none"> Outfall length finalized as 2.6 KMs, accordingly final variation is being prepared and will be sent within 10 days. Outfall is a part of variation. Compliance report of observation on variation from NMCG is sent to NMCG vide BGCM: Letter No. 409 dated 31.12.2024. <u>Annexure -4</u>
6	Bihar is to look into non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. Bihar is also to submit its response concerning the directions/ letters being issued by CPCB/ NMCG regarding non-compliances observed in STPs.	<ul style="list-style-type: none"> In reference to CPCB letter no.-3303 dated 30.07.2024, letter dated 31.01.2025 and NMCG letter no.- Pr-12-124/2020/project in Bihar and Jharkhand- New dated 04.09.2024, since issue of aforesaid letter are the same therefore direction has been issued to BUIDCo vide BGCM: letter no.43 dated 31st January 2025 and 56 dated 18th February 2025. <u>Annexure: 5A</u> For non-compliant 8 STPs (Beur, Karmalichak, Pahari 60MLD, Saidpur 60MLD, Sonepu 3.5MLD, Barh & Sultanganj) as per Standard norms of Hon'ble NGT & MoEF&CC and non-operational STP (Naugachhiya 9 MLD) in reference to the quarterly monitoring reports sent by CPCB(Dec.'2023-March'2024 & Apr.'2024-July'2024) and requested BUIDCo to take legal action against the concerned work agencies and to conduct the work as per the prescribed criteria for proper functioning of STPs. BUIDCo is also requested to provide the action taken report within ten days along with updated compliance. In compliance BUIDCo has taken action on non-compliant STPs which report is attached as <u>Annexure: 5B</u>

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List of Ganga towns along with sewage generation town-wise Annexure-1

Sl. No.	Name of District	Name of Town
1	Patna	Patna
2		Danapur
3		Mokama
4		Fatuha
5		Barh
6		Phulwarisharif
7		Bakhtiyarpur
8	Bhagalpur	Bhagalpur
9		Sultanganj
10		Kahelegaon
11		Naugachhia
12	Begusarai	Begusarai
13		Barauni
14	Saran	Chhapra
15		Sonepur
16	Vaishali	Hajipur
17		Buxar
18	Buxar	Dumrao
19		Arah
20	Munger	Munger
21		Jamalpur
22	Lakhisarai	Barahiya
23		Lakhisarai
24	Kaimur	Bhabhua
25	Nalanda	Biharsariff
26	Katihar	Katihar



Annexure-2

In the NGT matter OA No. 491 of 2024

**Ganga Town and Non- Ganga Town
Status of Sewerage Projects undertaken by Bihar**

28

Completed Projects (Ganga Town)

No.	Name of District	City/ Town	Project Name	STP capacity (MLD)	Network (KM)	House Connection (No.)	Utilization (MLD) (MPR-Jan 25)	Treatment Methodologies	Remarks
1	Patna	Patna	Beur STP	43	-	-	26.30	SBR	O&M going on
2			Karmalichak STP	37	-	-	32.71	SBR	
3			Saidpur STP & Adjoining Network	60	55	7209	37.47	SBR	
4			Pahari STP	60	-	-	16.31	SBR	
5			Pahari Sewerage Network Zone IV	92	7790	-	-	-	
6			Beur Sewerage Network, Patna	158	11654	-	-	-	
7			Saidpur Network	130.5	7208	-	-	-	
8			Karmalichak Network, Patna	96.526	36098	-	-	-	
9			I&D and STP	25	-	-	17.5	SBR	
10			I&D and STP	6	-	-	3.19	SBR	

7

Completed Projects (Ganga Town)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Network (KM)	House Connection (No.)	Utilization (MLD) (MPR Jan 25)	Treatment Methodologies	Remarks
11	Patna	Barh	I&D and STP	11	-	-	3.91	SBR	
12		Maner	I&D and STP	6.5	-	-	1.65	SBR	
13	Munger	Munger	Sewerage Network and STP	30	173.866	15900	12.30	SBR	
14	Saran	Sonepur	I&D and STP	3.5	-	-	2.81	SBR	
15		Chhapra	I&D and STP	32	18.013	-	9.41	SBR	-
16	Bhagalpur	Sultanganj	I&D and STP	10	-	-	4.150	MBBR	
			Total	324	723.905	85859	167.71		

Completed Projects (Non-Ganga Town)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Network (KM)	House Connection (No.)	Utilization (MLD) (MPR Jan 25)	Treatment Methodologies	Remarks
1	Bhagalpur	Naugachia	I&D and STP	9	-	-	-	SBR	<ul style="list-style-type: none"> • Outfall length finalized as 2.6 KMs, accordingly final variation is being prepared and will be sent within 10 days. • Outfall is a part of variation. • Compliance report of NMCG's comments on the variation has been sent to NMCG vide BGCMS letter No. 409 dated 31.12.2024.
		Total		9	-	-	-		

Under Execution (Ganga Town) (To be completed up to Sept 2025)

No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%) Jan'2025	Expected Date of Completion
1	Patna	Patna	Pahari Sewerage Network Zone V		103.95/103.962	17980/22855	99.93	March-2025
2			Digha Sewerage Network and STP	100	129.76/303	00/64496	52.47	
3			Kankarbagh Sewerage Network and STP	50	58.14/150	00/37616	50.84	June-2025
4	Patna	Mokama	I&D and STP	8.0			99.99	March 2025
5		Fatuha	I&D and STP	7.0			90.15	May 2025
6		Bakhtiyarpur	I&D and STP	10.0	2.925/4.185		98.00	May -2025
7		Begusarai	Begusarai	Sewerage Network and STP	17	94.23/90.5	500/22000	96.30
8	Bhagalpur	Bhagalpur	I&D and STP	45.0	4.01/11.00		87.57	June 2025
9		Kahaigaon	I&D and STP	6.0			42.00	June 2025
10	Lakhisarai	Barahiya	I&D and STP	6.0			0.10	Sept 2025
Total				249.0				

29

Under Execution (Non-Ganga Town) (To be completed up to Sept 2025)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%) Jan'2025	Expected Date of Completion
1	Vaishali	Hajipur	Sewerage Network and STP	22.0	140.534/165.1	18801/25494	92.99	June -25
2	Rohtas	Dehri on Sone	I&D and STP	21.0			14.00	Sept 2025
Total				43.0				

Under Execution (Non-Ganga Town) (To be completed in 02 years)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Physical Progress (%)	Expected Date of Completion	Remarks
1	Supaul	Supaul	I&D STP	12.1	00.00	May -2026	Land issued for 9 MLD is resolved, Land NOC received for 2 MLD and NOC waiting for 1.1 MLD.
2	Aurangabad	Daudnagar	I&D STP	10.5	00.00	July-26	LOA issued. Agreement is on process.
3	East Champaran	Motihari	I&D STP	23	00.00	July-26	LOA issued. Requested BUIDCo to execute agreement after taking Performance Security and Additional Performance Security as per MBD guideline.
4	Jamui	Jamui	I&D STP	13	00.00	July-26	LOA issued. Agreement is executed.
		Total		58.6			

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Tender Stage (Non-Ganga Town)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Status (On Jan 2025)
1	West Champaran	Narkatiyaganj	I&D and STP	7.00	Rate quoted by L1 bidder is 18.90 % above estimated cost of the project Therefore, BUIDCo has been requested to present PPT vide letter no. 69 dated 22.02.2025 and letter no. 71 dated 26.02.2025.
2	Lakhisarai	Lakhisarai	I&D and STP	22.00	Objection has been received from one of the bidder, BUIDCo has been requested vide letter no.-68 dated 22.02.2025 to review the proposal as per norms of tender documents and send the report in reference to objection.
3	East Champaran	Raxual	I&D and STP	12.00	Discuss in EC meeting dated 10.02.2025, Approval awaited.
4.	Katihar	Katihar	I&D and STP	55.50	This project is HAM project. Document under preparation in NMCG office.
Total				96.5	



Tender Stag (Ganga Town)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Status (On Jan 2025)
1	Buxar	Buxar	I&D and STP	50	Bid Document under Preparation.
Total				50.0	

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DPR for Approval in NMCG (Ganga Town)

S. No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Status (On Jan 2025)
1	Bhojpur	Arah	I&D and STP	47.0	DPR submitted to NMCG. TPA observation compliance submitted to TPA & NMCG. Discussed in EC meeting NMCG on 30.12.2024, NMCG sent observation for compliance. Which is sent to BUIDCc for a compliance report.
2	Begusarai	Barauni	I&D and STP	23.0	Consultant has submitted DPR with very high O&M Cost. As per observation of NMCG revised estimate submitted by agency. STF land NOC yet to received. DPR will be submitted shortly.
		Total		70.0	

DPR for Approval in NMCG (Non-Ganga Town)

No.	Name of District	City/ Town	Name of Project	STP capacity (MLD)	Status (On Jan 2025)
1	Arwal	Arwal	I&D and STP	3.50	NMCG has returned DPR with observation. Which is sent to BUIDCo for a compliance report. (Copy Attached)
2	Saharsa	Saharsa	I&D and STP	18.69	DPR Submitted to NMCG, under TPA at NIT Patna
3	Kishanganj	Kishanganj	I&D and STP	20.71	DPR Submitted to NMCG, under TPA at NIT Patna
4.	Madhepura	Madhepura	I&D and STP	10.73	NMCG has returned DPR with observation. Which is sent to BUIDCo for a compliance report.(Copy Attached)
5.	Darbhanga	Darbhanga	I&D and STP	24.30	DPR Submitted to NMCG
6.	Gaya	Gaya	I&D and STP	84.0	DPR Submitted to NMCG
7.	Bettiah	Bettiah	I&D and STP	33.0	DPR Submitted to NMCG
8.	Araria	Jogbani	I&D and STP	4.25	DPR Submitted to NMCG
9.	Samastipur	Samastipur	I&D and STP		DPR under preparation
10.	Khagaria	Khagaria	I&D and STP		DPR under preparation
		Total		199.18	

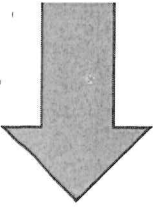
Administrative approval of River Front Development Plan

S.No.	Name of District	City/ Town	Name of Project	Estimated Cost in Lakh
1	Patna	Patna	RFDwork at Digha, Ganga river Patna (Patipul, Minar & Janardan Ghat)-1350 mtr	16575.30
2		Patna City	RFDwork at Patna City, Ganga River Patna (Jhawganj Ghat, Kangan Ghat, Kachi Talab Ghat)-200 mtr	7533.20
3	Buxar	Buxar	RFDwork at Buxar, Ganga River (Ahilya Ghat to Jail Ghat- Total 18 Ghat) 2500 mtr	30282.74
4	Muzaffarpur	Muzaffarpur	RFDwork at Muzaffarpur, Budhi Gandak River (Extension of Ghat near newly constructed Sidhi Ghat, Mukti Dham Ghat and Ashram Ghat) - 1000 mtr and Development of Sewerage System to protect the Kadane River by Sewege in Muzaffarpur.	24678.21
5	Vaishali	Vaishali	RFDwork at Vaishali, Narayani River 450 mtr and Construction of crematoria in Vaishali	6727.54
6	Bhagalpur	Bhagalpur	RFDwork at Bhagalpur, Ganga River (Champanala Ghat to Vikramshila Ghat-1200 mtr, Khanjarpur-200 mtr and Mushari Ghat-200 mtr	19151.09
7	Katihar	Katihar	RFDwork at Katihar, Ganga River (Karha Gola Ghat-300 mtr and Kursela Ghat-400 mtr)	8770.04
8	Lakhisarai	Barahiya	RFDwork at Barahiya, Ganga River (200 mtr)	2584.96
9		Begusarai	RFDwork at Begusarai, Ganga River (Madhurapur Ganga Ghat-400 mtr)	4860.16
10	Saran	Chhapra	RFDwork at Chhapra, Ganga River (Rivilganj Ghat-200 mtr)	2584.96
11	Munger	Munger	RFDwork at Munger Ganga River (Kankar Ghat -200 mtr & Maksuspur Ghat-200 mtr)	4860.16
12	Bhojpur	Arrah	RFDwork at Arrah Ganga River (Mahuli-150 mtr and Sinha Ghat-100 mtr)	4464.39
Total				133072.75

STPs Under Other Schemes (State / Smart City/ AMRUT)

S. No.	City/ Town	STP capacity (MLD)	Current Status	Likely completion time
1	Rajgir STP & Sewerage Network	10	Completed.	O&M being done by ULB.
2	Bodhgaya STP & Sewerage Network	10	Ongoing under State fund	
3	Madhubani Storm water Drainage & STP	15	Ongoing under State fund	
4	Biharsharif STP & Sewerage Network	25	Ongoing under Smart City Physical Progress - 71%	31.07.2025
5	Muzzafarpur STP	53	Ongoing under AMRUT & SMART city	
	Total (MLD)	113		

STPs Proposed Under Other Schemes (AMRUT 2.0)



S.No	Agenda	Compliance	Status	Timeline
1.	STP/CETP wise status of projects grounded to date, status of project awaiting sanction or in DPR stages (Incremental Progress in respect of projects) etc.	Seventeen (17) Sewerage and Septage Management projects worth 5195.360 Crores with proposed total Sewerage network of 3617.95 km and STP of 297.8 MLD, in Motihari, Begusarai, Munger, Jamalpur, Dehri Dalmiyanagar, Muzaffarpur, Aurangabad, Bhagalpur, Siwan, Chhapra, Bodhgaya, Sasaram, Buxar, Biharsharif, Jehanabd and Hajipur.	<ol style="list-style-type: none"> 1) DPR prepared-7 no's. 2) DPR under preparation- 10 no's. 3) Technical Approval (TA) Accorded-3 no's 4) SLTC Approved-3 no's. 5) Cabinet Approval-0 no's. 	<ol style="list-style-type: none"> 1) DPR Preparation-Till 31st march all the DPRs will be prepared. 2) Technical Approval-15 days after all the DPRs are prepared. 3) SLTC Approval-15 days once TA done. 4) Cabinet Approval-1 Month after SLTC Approval.

Sewage Generation and Treatment Gap in Town of Bihar Annexure-3

Sr. No	District	Town	River	Population 2024	Sewage Generation (MLD)	Treatment Capacity (In MLD)				Sewage Treatment Gap
						O & M	Ongoing	Tender & DPR	Total	
1	Bhojpur	Arrah	Sone, Ganga	338188	37	0	0	47	47	-10
2	Bhagalpur	Bhagalpur	Ganga	325999	35	0	45	0	45	-10
3	Buxar	Buxar	Ganga	133062	14	0	0	29	29	-15
4	Saran	Chapra	Ganga	261764	28	32	0	0	32	-4
5	Munger	Munger	Ganga	275930	30	30	0	0	0	30
6	Patna	Patna	Gandak, Ganga	2178818	235	200	172	0	372	-137
7	Patna	Danapur (Nizamarat)	Ganga	273148	29	25	0	0	25	4
8	Begusarai	Begusarai	Ganga	325999	35	0	17	0	17	18
9	Munger	Jamalpur*	Ganga	136390	15	0	0	0	0	0
10	Patna	Mokama	Ganga	78493	8	0	8	0	8	0
11	Patna	Fatuah	Ganga	65923	7	0	7	0	7	0
12	Patna	Barh	Ganga	79518	9	11	0	0	11	-2
13	Begusarai	Baranui	Ganga	92700	10	0	0	23	23	-13
14	Bhagalpur	Sultanganj	Ganga	68421	7	10	0	0	10	-3
15	Buxer	Dumraon	Ganga	69361	7				0	7
16	Patna	Phulwari sharif	Ganga	105739	11	6	0	0	6	5
17	Lakhisarai	Barahiya	Ganga	55666	6	0	6	0	6	0
18	Bhagalpur	Kahelgaon	Ganga	43595	5	0	6	0	6	-1
19	Patna	Bakhtiyarpur	Ganga	61960	7	0	10	0	10	-3
			Total	4970674	535	314	271	99	654	-119

*JAMALPUR STP under – Amruti Yojana

Naugachhiya issues

Annexure-4

पत्रांक:—BGCMS/2015/02/21 / नो वि० एवं आ० वि०

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बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

परियोजना पदाधिकारी

—सह—

अपर निदेशक,

नगर विकास एवं आवास विभाग।

महानिदेशक,

एन.एम.सी.जी., नई दिल्ली।

सेवा में,

विषय:—

‘नगामि गंगे योजना’ अन्तर्गत निर्माणधीन Naugachhiya I&D and STP योजना में Variation की स्वीकृति के संबंध में।

प्रसंग:— बुडको का पत्रांक—3667 दिनांक—18.12.2024

महाशय,

उपर्युक्त विषयक प्रारंभिक पत्र (छायाप्रति संलग्न) के संबंध में सूचित करना है कि Naugachhiya I&D and STP योजना में हो रहे 1st variation के उपरान्त बढ़ोतरी की कुल राशि ₹0 13,64,81,189.00 एवं तदनुसार योजना की पुनरीक्षित राशि ₹0 75,53,81,189.00 जो एकसरनामा की राशि से 22.05% एवं प्रशासनिक स्वीकृति की राशि से 24.25% अधिक है, की स्वीकृति प्रदान करने हेतु BGCMS के पत्रांक—103, दिनांक—20.03.2024 के माध्यम से अनुरोध किया गया था।

2. उक्त प्रस्ताव की समीक्षा के क्रम में दिनांक—22.10.2024 को आयोजित बैठक में एन.एम.सी.जी. द्वारा प्रस्ताव पर प्राप्त observations अनुपालन हेतु दिनांक—28.10.2024 को उपलब्ध कराया गया था। प्रारंभिक पत्र के माध्यम से बुडको द्वारा अनुपालन प्रतिवेदन उपलब्ध कराया गया है जिसे निदेशानुसार आवश्यक कार्रवाई हेतु संलग्न कर समर्पित किया जा रहा है।

अनुलग्नक:—यथोक्त।

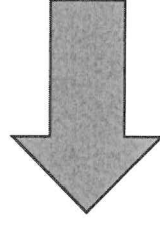
विश्वासभाजन


परियोजना पदाधिकारी

—सह—

अपर निदेशक,

नगर विकास एवं आवास विभाग।



/b

Annexure-5A

B. MoEF&CC, दिनांक-13.10.2017 के के FC मानदंडों के अनुरूप अनुपालन न करने वाले एस्टीपी

क्रमिक	Parameters का नाम	STP का नाम	सम्बन्धित कार्य एजेंसी का नाम
i	FC	1.Beur STP 2.Pahari (60 MLD) STP 3.Sonepur STP 4.Sultanganj STP	Universal MEP Projects & Engineering Services Limited VA Tech Wabag Limited) M/s SG Constructions VC Projects (JV)

C. गैर संचालन

क्रमिक	STP का नाम	सम्बन्धित कार्य एजेंसी का नाम
1.	Navgachhiya (9 MLD) STP	Toshiha Water Solutions Pvt. Ltd

2. अधिसूचित मानदंडों के अनुरूप अनुपालन नहीं करने वाले एवं गैर संचालन करने वाले STP से संबंधित पदाधिकारियों एवं कर्मियों की जिम्मेदारी तय की जाय। साथ ही इसके लिये संबंधित कार्य एजेंसी के विरुद्ध विधिसममत कार्रवाई की जाय। निर्धारित मानदंडों के अनुरूप इन STPs को कार्य संचालन करने हेतु कार्य प्रणाली तय की जाय।

3. उक्त Action Taken Report दस दिनों के अन्दर उपलब्ध कराने का अनुरोध किया गया था, जो अब तक अप्राप्त है।

4. अतः निदेशानुसार स्मरित किया जाता है कि दस दिनों के अन्दर Action Taken Report के साथ-साथ अद्यतन अनुपालन प्रतिवेदन उपलब्ध कराने की कृपा की जाय।

विश्वासभाजन

31/1/2025
संयुक्त सचिव
नगर विकास एवं आवास विभाग।

पत्रांक:-BGCMS/2018/नमावि गंगे/24...../नं० वि० एव आ० वि०

बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रभु, मे.

मनोज कुमार,

संयुक्त सचिव

नगर विकास एवं आवास विभाग।

प्रभु, दिदेशक,

बुटको, पटना।

पटना, दिनांक:- 31/01/2025

विषय:- केन्द्रीय प्रदूषण नियंत्रण बोर्ड का त्रैमासिक रिपोर्ट (दिसम्बर 2023-मार्च 2024) से संबंधित अद्यतन अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- I.CPCB का DO No.-PJ-14012(12)/7/2021-WQM-II-HO-CPCB-HO-3303, दिनांक-30.07.2024
II. BGCMS का पत्रांक-276, दिनांक-16.08.2024

महोदय,

उपरोक्त विषयक संबंध में सूचित करना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के प्रासंगिक पत्र-1 के आलोक में BGCMS के प्रासंगिक पत्र-11 के द्वारा CPCB की जांच में पाये गये Effluents के Parameters माननीय NGT एवं MoEF&CC के अनुरूप नहीं पाये जाने के कारण Action Taken Report की मांग की गयी थी।

A. माननीय NGT के आदेश दिनांक-30.04.2019 द्वारा अधिसूचित मानदंडों के अनुरूप अनुपालन न करने वाले एस्टीपी

क्रमिक	Parameters का नाम	STP का नाम	सम्बन्धित कार्य एजेंसी का नाम
i	FC	1.Beur STP 2.Karmalichak STP	Universal MEP Projects & Engineering Services Limited
ii	FN	1.Beur STP 2.Pahari (60 MLD) STP 3.Sonepur STP 4.Sultanganj STP	Universal MEP Projects & Engineering Services Limited VA Tech Wabag Limited M/s SG Constructions VC Projects (JV)
iii	TSS	1. Sultanganj STP	VC Projects (JV)
iv	TP	1. Sultanganj STP	VC Projects (JV)
v	COD	1.Pahari (60 MLD) STP 2. Sultanganj STP	VA Tech Wabag Limited VC Projects (JV)

पत्रांक-BGCMS/2018/नगमि धर्म/24.....56 / 710 फिो एवं आ10 फिो
बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

पंचक,

मनोज कुमार,

संयुक्त सचिव

नगर विकास एवं आवास विभाग।

शेवा में,

प्रबंध निदेशक,

बुङको, पटना।

विषय:- केंद्रीय प्रदूषण नियंत्रण बोर्ड का त्रैमासिक रिपोर्ट (अप्रैल 2024-जुलाई 2024) से संबंधित अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- I. BGCMS का पत्रांक-43, दिनांक-31.01.2025

II. CPCB का पत्र, दिनांक-31.01.2025

महोदय,

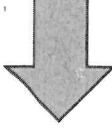
उपर्युक्त विषयक BGCMS के प्रासंगिक पत्र का क संदर्भ में सूचित करना है कि केंद्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली की जीव (दिसम्बर 2023-मार्च 2024) में कतिपय एसटीपी की कं Effluents के Parameters माननीय NGT एवं MoEF&CC के अनुसूच नहीं पाए जाने के कारण संबंधित पदाधिकारियों/कर्मियों की निम्नो की जिम्मेदारी तय करने, संबंधित कार्य एजेंसी के विरुद्ध विधिसम्मत कार्रवाई करने, निर्धारित मानदंडों के अनुसूच कार्य संभालन करने हेतु STPs की कार्य प्रणाली तय करने तथा उक्त Action Taken Report दस दिनों के अन्दर उपलब्ध कराने का अनुसूच किया गया था, जो अब तक अप्राप्त है।

2. पुनः केंद्रीय प्रदूषण नियंत्रण बोर्ड के प्रासंगिक पत्र (शक्ति सलमन) से प्राप्त त्रैमासिक रिपोर्ट (अप्रैल 2024-जुलाई 2024) में Effluents के Parameters माननीय NGT एवं MoEF&CC के अनुसूच अनुपालन न करने वाले तथा गैर संचालित एसटीपी की सूची उपलब्ध करायी गई गयी है जो निम्नवत है:-

क्रमांक	STP का नाम	Parameters का नाम		सम्बन्धित कार्य एजेंसी का नाम
		माननीय NGT	MoEF&CC	
I.	Beur	• BOD • COD • TSS • TN	-	Universal MEP Projects & Engineering Services Limited
II.	Karmalichak	• TSS • TN	-	
III.	Pahar(60MLD)	• BOD • COD • TSS • TN	• TSS	VA Tech Wabag Limited
IV.	Saidpur (60 MLD)	• COD • TSS • FC	• TSS • FC	Toshiba Water Solution Private Limited

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Annexure-5A



V	Sonepur (3.5 MLD)	• COD • TSS • TN	M/s SG Constructions
VI	Navgachhiya (9MLD)	Non-operational	Toshiba Water Solution Private Limited
VII	Barh	• TSS • TN	Toshiba Water Solution Private Limited
VIII	Sultanganj	• BOD • COD • TSS • TN • TP • FC	VC Projects (JV)

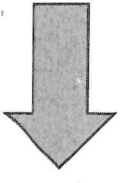
2. उक्त के आलोक में निदेशानुसार पुनः अनुरोध है कि संबंधित कार्य एजेंसी के विरुद्ध विधिसम्मत कार्रवाई की जाय तथा निर्धारित मानदंडों के अनुरूप कार्य संभालन करने हेतु STPs की कार्य प्रणाली तय करने तथा दस दिनों के अन्दर Action Taken Report के साथ-साथ अद्यतन अनुपालन प्रतिवेदन उपलब्ध कराने की कृपा की जाय।

अनुलग्नक: यथावत।

विवासमोजन
संयुक्त सचिव
नगर विकास एवं आवास विभाग।

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Annexure-6



- The Chlorine consumption is being kept at all STP sites. PD and DPD of concerned STP's monitor chlorine usage for last three months by different STP's have been summarized as under:

Sr. no.	Name of District	City/ Town	Name of Project	OCT 2024		Sept 2024		Aug 2024	
				Total Treated Flow in MLD	Chlorine Consumption in Kg	Total Treated Flow in MLD	Chlorine Consumption in Kg	Total Treated Flow in MLD	Chlorine Consumption in Kg
1.			Karmalichak STP	1021.79	4122	956.63	3953	937.26	3622
2.		Patna	Beur STP	856.05	2357	984.68	2439	958.36	2456
3.			Pahari STP	20.90	986	24.49	1172	21.40	964
4.			Saidpur STP	1250	2813	1158	1953	1162	2120
5.		Barh	Barh STP	204.91	220	195.03	166	204.71	223

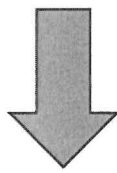
In addition to above free residual chlorine (FRC) of treated effluent samples are also being reviewed. FRC value has been found within the permissible range of 0.5 mg/l to 1 mg/l.

❖ Associated Hazard:

- Physical Hazard
- Slip & Trip Hazard
- Electrocution
- Gas inhalation

Required Training:

- First Aid EHS Induction
- Daily Tool Box Talk meeting
- General Safety
- LOTO, Electrical Safety & Safe use of Hazard /Power Tools



Annexure- 7

Follow-up action taken by Bihar State Pollution Control Board in reference to the meeting held on 11.09.2024 :-

i). **No.6-** Bihar State Pollution Control Board is monitoring the quality of treated effluent of all the operational STPs of the state. Its report is being forwarded to BUIDCO on regular basis vide Letter No.: 204 dated- 27.01.2025; 2160 dated- 10.12.2024 and 1865 dated 22.10.2024 starting from the month of April, 2024.

Bihar State Pollution Control Board is also taking action on non-complying STPs. An Environmental Compensation (EC) of Rs. 1,09,60,000/- (Rs. One Crore Nine Lakhs Sixty thousand) only has been imposed on STPs on the basis of NMCC letter no- F.No. T-13/2013-14/283/Saidpur Network, dated 29.01.2025.

ii). **No. 8-** Bihar State Pollution Control Board has imposed and collected Environmental Compensation from the non-complying Industries as detailed below: -

Sl. No.	F.Year	Levied	Collected
1	2019-20	1,13,70,937.00	4,19,50,000.00
2	2020-21	73,46,250.00	4,97,10,000.00
3	2021-22	8,26,00,950.00	3,43,00,000.00
4	2022-23	1,36,78,32,529.00	3,88,50,000.00
5	2023-24	6,37,84,500.00	2,37,54,000.00

* Complaint cases were filled for non-submission of E.C.

Pr-22014/14/2022-O/o Project Development (Jharkhand and Bihar)-NMCG

भारत सरकार, जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,
मेजर ध्यानचंद नेशनल स्टेडियम,
इंडिया गेट, नई दिल्ली
दिनांक: 02.2025
प्रति

To,
The Principal Secretary (UDD) & Project Director,
Bihar State Ganga River Conservation Programme Management Society (BGCMS),
Government of Bihar, Room No. 1, 1st Floor, Vikash Bhawan,
New Secretariat, Bailey Road, Patna, Bihar – 800001

Subject: Regarding return the DPR of Arwal town Bihar-reg.

Dear Sir,

This has reference to above mentioned subject regarding DPR for I&D and STP scheme at Arwal town, Bihar.

2. The DPR has been reviewed and the following are the major observations:

- NOC of proposed land for STP, IPS has not been attached with DPR as per NMCG guidelines. No project can be considered in NMCG without allocating the land for the STPs and allied infrastructures.
- In the DPR, population calculation has been considered by the State based on 2021(Base year), 2036 and 2051.
- The DPR was prepared in 2022, thus the cost estimate is based on earlier SoR.
- In table 2.5 of DPR, it is shown that ward-6, 7, 15,16,18,19,20, 21, 22, 23 has been taken for I&D between main canal (Sone Canal) and Sone River. Balance area (ward -1, 2,3,4,5,8,9,10,11,12,13,14,17) has not been considered for I&D in DPR
- TPA agency informed that no response has been received from BUIDCo/ DPR consultants regarding site visit and further information required for TPA.

3. The referred town is a low priority for river pollution abatement since it is not located on the banks of the Ganga River's main stem and situated approximately 40 km upstream from Koelwar (PRS V). Arwal town does not contain any highly polluted river stretches (PRS) i.e., PRS I or II as per the latest CPCB report.

प्रति
20/1-21-25

4. Thus the DPR is being return to the State for future course of action.

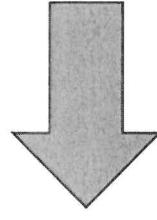
5. This has the approval of Competent Authority, NMCG.

20/1-21-25

(डॉ प्रवीण कुमार)
निदेशक (तकनीकी), एनएमसीजी

जानकारी के लिए प्रतिलिपि:

- The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar – 800001;
- PPS to DG NMCG;
- PS to ED (Projects) NMCG,



Pr-22014/12/2022-KPMG-NMCG

भारत सरकार, जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,
मेजर ध्यानचंद नेशनल स्टेडियम,
इन्दिया गेट, नई दिल्ली
दिनांक: 20.02.2025

To,

The Principal Secretary (UDD) & Project Director,
Bihar State Ganga River Conservation Programme Management Society (BGCMS),
Government of Bihar, Room No. 1, 1st Floor, Vikash Bhawan,
New Secretariat, Bailey Road, Patna, Bihar – 800001

Subject: DPR of Madhepura town Bihar-reg.

Sir,

This has reference to above mentioned subject regarding DPR for I&D and STP scheme at Madhepura town, Bihar.

2. The DPR has been reviewed and the following are the major observations:

- NOC of proposed land for STP, IPS has not been attached with DPR as per NMCG guidelines. No project can be considered in NMCG without allocating the land for the STPs and allied infrastructures.
- Approach road to STP has been reported as narrow which may require improvement/ new road construction. The clarity on the same is to be provided.
- High flood level (HFL) of STP area and natural ground levels (NGL) have to be provided after land finalization as these levels shall govern the project cost.
- The DPR was prepped in 2022 based on 2020 SoR thus the cost estimate has become obsolete. Further, the scope proposed & estimate might have been updated since DPR was prepared in 2022, thus doesn't represent the current factual estimate.
- DPR does not provide a project implementation schedule.
- The estimated cost of an office building, laboratory, control room, boundary wall, and other miscellaneous items has not been provided.
- In the estimated cost summary, energy charges are not mentioned separately from the O&M cost.



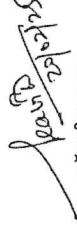
P. T. O.

h) The DPR does not provide any details of statutory compliances, and social safeguards.

3. The referred town with respect to river pollution abatement is on low priority on account of not located on the banks of Ganga River main stem and does not contain high valued polluted river stretches (PRS) i.e., PRS I or II as per the CPCB latest report.

4. Thus the DPR is being returned for further course of action.

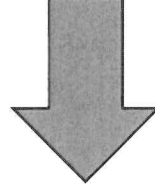
5. This issues with the approval of the competent authority.



(डॉ प्रवीण कुमार)
निदेशक (तकनीकी), एनएससीजी

जानकारी के लिए प्रतिलिपि:

- The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar – 800001;
- PPS to DG NMCG;
- PS to ED (Projects) NMCG.





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F No. T-13/2013-14/283/Saidpur Network

Dated: 29th Jan 2025

To,

- 1. The Principal Secretary,**
Urban and Housing Department,
Government of Bihar,
Patna
- 2. The Managing Director,**
Bihar Urban Infrastructure Development Corporation (BUIDCo),
Patna, Bihar
- 3. The Member Secretary,**
Bihar Pollution Control Board, Patna, Bihar

WHEREAS National Mission for cleaning Ganga (NMCG) has been constituted as an authority vide Government of India Notification number S.O. 3187 (E) dated 7th October, 2016 under the provisions of Environmental (Protection) Act, 1986 to exercise powers and discharge functions conferred under the said notification for abatement of pollution and rejuvenation, protection and management of the River Ganga and its tributaries; and

WHEREAS, Para 39 of the notification provides function of the NMCG and amongst others, Clause (c) of the said para provides that NMCG shall identify or cause to be identified the specific threats to the river Ganga and its tributaries in areas abutting River Ganga and its tributaries, including the remedial actions to be taken for rejuvenation and protection of River Ganga and its tributaries; and

WHEREAS, Para 41 (2) and (3) Of the Notification empowers NMCG 2. Direct any person, authority, board or corporation to take such measures which may be necessary for prevention, control and abatement of pollution, rejuvenation, protection and management of River Ganga and its tributaries and.

WHEREAS, amongst others, under section 17 of the Water (Prevention and Control of Pollution) Act 1974, one of the functions of the State Pollution Control Board (SPCBs) and

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Pollution control committee (PCCs), constituted under the water (prevention and control of pollution) Act, 1974 is to plan a comprehensive program for prevention, control and abatement of pollution of water bodies in the state and to secure the execution thereof; and

WHEREAS, Honourable NGT in the matter of O.A no 1069/2018 - Nitin Shankar Deshpande Vs Union of India & Ors, dated 30.04.2019 has directed the discharge norms to be followed for Sewage Treatment Plants. Honourable NGT is seized of the issues related to the pollution control caused into the river Ganga due to non-functional, non-compliant STPs in the catchment of River Ganga and has given clear directions to the state of Bihar to take appropriate actions against the erring officers and remedial action for preventing untreated sewage being discharged directly into river Ganga, in violation of the mandate of the law.

WHEREAS, during a surprise inspection on **28th December 2024 of STP of 60 MLD capacity at Saidpur, Patna**, for the performance evaluation and monitoring in respect of notified discharge standard, the **STP was found to be non-compliant to stipulated discharge standard** and key technology equipment like **Decanters of SBR tanks were found out of order, the decanters were seen tied with chain, the chlorination system was non-operational**, resulting non-compliance of the Plant. The sludge dewatering machine was also found non-operational since the beginning, resulting in no sludge has been withdrawn since the beginning.


WHEREAS, it has been noted that, the private STP operator has been wilfully violating the environmental laws by discharging untreated / partially treated sewage into the river Ganga due to damaged and defective technology equipment.

AND NOW, THEREFORE, in view of the above and in exercise of power conferred to NMCG under the notification, following directions under Section 5 of the Environmental (Protection) Act, 1986 are issued for compliance.:-

- A. Take effective and immediate Penal deterrent action under law, against the Owner/Private STP Operator/Occupier/Technology Provider of default STP and erring officials/Department, institution including assigning of liability to prevent such default in future;

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- B. State government of Bihar shall direct the district administration of Patna to register Police complaint against erring Contractor and Technology provider under section 277, 290, 425, 426 and 511 of the I.P.C. (relevant sections of B.N.S.) for polluting the river Ganga by discharging untreated sewage into it;
- C. A complaint must also be registered against the Owner/Operator/Occupier of defaulter STP by Bihar Pollution Control Board under the relevant provisions of Water (Prevention and Control of Pollution) Act, 1974, apart from levying and recovery of **environmental compensation**;
- D. State government of Bihar shall ensure strict vigilance and performance of the STPs by conducting surprise inspections through team of enforcement agencies and monitoring of efficacy and efficiency of all STPs through regular water quality assessments;
- E. It is therefore, directed that appropriate action must be taken against the defaulting STPs and an action taken Report must be submitted to NMCG within **two weeks** from the date of receipt of the aforesaid directions.


(Rajeev Kumar Mital)
Director General, NMCG

Copy to:

1. PPS to the Secretary, Department of Water Resources, River development and Ganga rejuvenation, Ministry of JAL Shakti, Shram Shakti Bhawan.
2. The Chairman, Central Pollution Control Board, Parivesh Bhawan, New Delhi
3. The Executive Director (Projects/Finance/Technical) National Mission for Clean Ganga.



पत्रांक- 779

दिनांक- 06/03/2025

सेवा मे,

संयुक्त सचिव,
नगर विकास एवं आवास विभाग
बिहार, पटना।

विषय: नमामि गंगे अंतर्गत क्रियान्वित सैदपुर STP के संचालन में NMCG के टीम द्वारा पायी गई त्रुटियों के क्रम में कार्रवाई करने के संबंध में।

प्रसंग: NMCG का पत्रांक-F No. T-13/2023-14-283/saidpur Network दिनांक- 29.01.2025

महाशय,

उपर्युक्त प्रासंगिक विषयक क्रम में कहना है कि NMCG टीम द्वारा सैदपुर एस.टी.पी. का दिनांक-28.12.2024 को औचक निरीक्षण किया गया था। निरीक्षण क्रम में अनेक त्रुटियाँ पायी गयी थी। प्रासंगिक पत्र द्वारा संबंधित संवेदक/पदाधिकारी पर कार्रवाई का निदेश दिया गया है। तदनुसार बुडको द्वारा निम्नलिखित कार्रवाई किया गया है।

1. दोषी संवेदक से स्पष्टीकरण की माँग की गई है एवं कालीकरण की कार्रवाई की जा रही है। (Annexure-I)
 2. प्रभारी परियोजना पदाधिकारी से स्पष्टीकरण प्राप्त करते हुए विभागीय कार्रवाई की जा रही है। (Annexure-II)
 3. दोषी संवेदक पर Police Complain करने हेतु जिलाधिकारी, पटना से अनुरोध किया गया है। (Annexure-III)
 4. STPs के सतत् निगरानी हेतु एक तीन सदस्यी टीम का गठन किया गया है। (Annexure-IV)
- सूचनार्थ अग्रेत्तर कार्रवाई हेतु प्रेषित।

अनु०-यथोक्त।

विश्वासभाजन,

प्रबंध निदेशक,
बुडको, पटना।

ज्ञापांक- 779
प्रतिलिपि:-

दिनांक- 06/03/2025

✓ महानिदेशक, नमामि गंगे को सादर सूचनार्थ समर्पित।

2. सचिव, नगर विकास एवं आवास विभाग, पटना को सादर सूचनार्थ समर्पित।

प्रबंध निदेशक,
बुडको, पटना।

	बिहार शहरी आधारभूत संरचना विकास निगम लि०
	Biltar Urban Infrastructure Development Corporation Ltd.
	(A Govt. of Bihar Undertaking)
	RajaPur Pul. West Boring Canal Road, Patna-800 001
	Contact: + 0612- 2558412. E- mail - rdbuidco@gmail.com . Website : http://buidco.in CTN- U45200BR2009SCG014600

पत्रांक— *कृपया* / *बि०* - 588/2025 - 648

दिनांक— 28/02/20

प्रेषक,

अनिमेष कुमार पराशर, मा०प्र०से०
प्रबंध निदेशक।

सेवा में,

श्री राजीव कुमार देव,
परियोजना निदेशक,
सैदपुर एस०टी०पी० परियोजना,
बुडको, पटना।

विषय :- 60 MLD सैदपुर सिवरेज ट्रीटमेन्ट प्लांट (STP), पटना के रख-रखाव कार्य में NMCG एवं राज्य पर्यावरण नियंत्रण बोर्ड के दिशा-निर्देश का अनुपालन नहीं किये जाने के संबंध में स्पष्टीकरण।

प्रसंग :- 1. NMCG का पत्रांक-T-13/2013-14/283/Saidpur Networ, दिनांक-29.01.2025

2. BGCMS का पत्रांक-276, दिनांक-16.08.2024 एवं पत्रांक-43, दिनांक-31.01.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्रों के संबंध में कहना है कि राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली के द्वारा प्रासंगिक पत्र के माध्यम से संसूचित किया गया है कि दिनांक-28.12.2024 को 60 MLD सैदपुर सिवरेज ट्रीटमेन्ट प्लांट (STP), पटना के रख-रखाव कार्य अन्तर्गत आपके द्वारा कराए जा रहे कार्यों का मुल्यांकन हेतु कार्यकारी निदेशक एवं निदेशक (तकनीकी), NMCG द्वारा संयुक्त निरीक्षण किया गया। निरीक्षण के क्रम में निम्नवत् तथ्य पाया गया :-

" The STP was found to be non-compliant to stipulated discharge standard and key technology equipment like Decanters of SBR tanks were found out of order, the decanters were seen tied with chain, the chlorination system was non-operational, resulting non-compliance of the Plant. The sludge dewatering machine was also found non-operational since the beginning, resulting in no sludge has been withdrawn since the beginning."

आपके के अधीन सैदपुर एस०टी०पी० के O&M कार्य के कार्यान्वयन अन्तर्गत उपचारित सीवेज का Discharge Standard के अनुरूप नहीं है, जिससे सैदपुर एस०टी०पी० द्वारा Treated Effluent को मापदण्डों के अनुरूप दूषित जल को शोधित किए बिना प्रदूषित जल गंगा नदी में प्रवाहित किया गया। यह भी पाया गया है कि सैदपुर एस०टी०पी० के इनलेट पर प्राप्त अनुपचारित सीवेज की बायोकेमिकल ऑक्सीजन डिमांड (BOD) से कम पायी गई। जिसके संबंध में कार्यस्थल पर उनके द्वारा आपसे पृच्छा किए जाने पर संतोषप्रद जवाब नहीं दिया गया एवं आवश्यक दस्तावेज भी नहीं प्रस्तुत की गई। साथ ही विषयांकित कार्य में NMCG एवं राज्य पर्यावरण नियंत्रण बोर्ड के दिशा-निर्देश का अनुपालन में लापरवाही के आलोक में अबतक संबंधित एजेन्सी के विरुद्ध आपके स्तर से कोई भी कार्रवाई नहीं की गई है, जबकि आपको उक्त के संदर्भ में BGCMS के प्रासंगिक पत्र - 2 के माध्यम से भी विभाग द्वारा निदेशित किया गया था।

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Annexure 212

	बिहार शहरी आधारभूत संरचना विकास निगम लि० Bihar Urban Infrastructure Development Corporation Ltd. (A Govt. of Bihar Undertaking) RajaPur Pul, West Boring Canal Road, Patna-800 001 Contact: + 0612- 2558412, E- mail – mdbuidco@gmail.com , Website : http://buidco.in CIN- U45200BR2009SCG014600
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Letter No. 54 / / Date 22/2/25

From,

Animesh Kumar Parashar, IAS
Managing Director
Buidco, Patna

To,

M/s Toshiba Water Solution Pvt. Ltd.
(Formerly known as M/s UEM India Pvt. Ltd)
Sector- 62, Gurugram, Haryana – 122098 (India)
Email – Contact@toshiba-water.com

Sub : Show cause notice due to negligence in operation & maintenance of Saidpur STP under Namami Gange

Ref : NMCG, New Delhi Letter No. - 283/Saidpur Network Dated- 29.01.2025

Sir,

With reference to above mentioned subject and referred letter, it is to state that ED (Project), NMCG and Technical Director, NMCG had made a surprise visit to Saidpur STP site and found many lapses in the operation and maintenance of Saidpur STP. NMCG vide referred letter mentioned as under;

The STP was found to be non-compliant to stipulated discharge standard and key technology equipment like Decanters of SBR Tanks were found out of order, the decanters were seen tied with chain, the chlorination system was non operational, resulting non-compliances of the plant. The sludge dewatering machine was also found non-operational since the beginning, resulting in no sludge has been withdrawn since the beginning.


It has been noted that, the private STP operator has been wilfully violating the environmental laws by discharging untreated/partially treated sewage into the river Ganga due to damaged and defective technology equipment.

It is evident from above that, you are not doing operation and maintenance of the plant properly, which is your extream negligence and regrettable. Your this act is against agreement condition schedule 3, O&M services.

In the above circumstances, why penalty should not be imposed for the amount equivalent to O&M bill amount for the month Oct to Dec 2024 and also due to unsuccessful O&M of the Plant, why your registration should not be blacklisted? Kindly submit your clarification within 3 days from issuance of this letter, failing which your registration will be blacklisted.

Enclosure – As attached.

Yours Sincerely,


Managing Director
BUIDCO

यह भी उल्लेखनीय है कि माननीय NGT के वाद संख्या-1069/2018 नितिन शंकर देशपाण्डे बनाम सरकार एवं अन्य में दिनांक-30.04.2019 को बिहार सरकार को स्पष्ट आदेश पारित की गई है कि उपचारित सीवेज का Discharge Standard के अनुपालन नहीं किए जाने वाले एस0टी0पी0 से संबंधित पदाधिकारी/ अभियंताओं के विरुद्ध दण्डात्मक कार्रवाई एवं संबंधित एजेन्सी के विरुद्ध विधि सम्मत कार्रवाई की जाय। साथ ही यह भी उल्लेखनीय है कि राज्य पर्यावरण नियंत्रण बोर्ड की धारा 1986 के Section-5 (A), B), (C) (D) एवं (E) के तहत संबंधित के विरुद्ध आवश्यक कार्रवाई अपेक्षित है। विषयांकित परियोजना के अनुश्रवण के दौरान घोर लापरवाही बरतते हुए जानबूझकर अनुपचारित/आंशिक रूप से उपचारित सीवेज को गंगा नदी में प्रवाहित कर पर्यावरण को दूषित किया गया, जो कि नमामि गंगे परियोजना के मूल उद्देश्यों के प्रतिकूल है।

उपरोक्त तथ्यों से स्पष्ट है कि आपके द्वारा केन्द्रीय पर्यावरण नियंत्रण की संहिता 1986 के पारा-39, 41 (2) एवं (3) एवं The Water (Prevention and Pollution) की संहिता 1974 के Section-17 एवं राज्य पर्यावरण नियंत्रण बोर्ड की धारा 1986 के Section-5 (A), B), (C) (D) एवं (E) का अनुपालन नहीं किया गया है एवं संबंधित एजेन्सी के विरुद्ध आपके द्वारा कोई भी अपेक्षित कार्रवाई अबतक नहीं की गई है, जो आपके द्वारा कार्य में घोर लापरवारी एवं स्वच्छेचारिता का घोटक है।

अतः उक्त के आलोक में 03 दिनों के अन्दर अपना स्पष्टीकरण समर्पित करें कि विषयांकित कार्य में लापरवाही बरते जाने के आलोक में क्यों नहीं आपके विरुद्ध अनुशासनिक कार्रवाई करते हुए सविदा रद्द करने की कार्रवाई की जाय।

अनुलग्नक :- यथोक्त।

विश्वासभाजन

प्रबंध निदेशक,
बुडको, पटना।

ज्ञापांक :- 648

दिनांक:- 28/02/2025

प्रतिलिपि :-सचिव, नगर विकास एवं आवास विभाग को सादर सूचनाार्थ समर्पित।

प्रबंध निदेशक,
बुडको, पटना।



बिहार शहरा आधारभूत सरचना विकास निगम लि०

Bihar Urban Infrastructure Development Corporation Ltd.
(A Govt. of Bihar Undertaking)

RajaPur Pul, West Boring Canal Road, Patna-800 001

Contact: + 0612- 2558412, E-mail - mdbuidco@gmail.com, Website : <http://buidco.in>

CIN- U45200BR2009SCG014600

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Annexure 3

पत्रांक- / दिनांक-

प्रेषक,

अनिमेष कुमार पराशर, भा०प्र०से०
प्रबन्ध निदेशक,

सेवा में,

जिलाधिकारी,
पटना।

विषय :-

नमामि गंगे अन्तर्गत क्रियान्वित सैदपुर STP के संचालन में लापरवाही बरतने वाले संवेदक के विरुद्ध कार्रवाई के संबंध में।

प्रसंग-

Director General, NMCG का पत्रांक- F No T-13/2023-14/283/Saidpur Network
दिनांक- 29.01.2025

महाशय,

उपर्युक्त प्रासंगिक विषयक क्रम में कहना है कि दिनांक- 28.12.2024 को NMCG Team द्वारा सैदपुर STP का औचक निरीक्षण किया गया। निरीक्षण के क्रम में संवेदक M/s Toshiba Water Solutions Pvt. Ltd. and ENS Infracon (JV) द्वारा सैदपुर STP के संचालन एवं रख-रखाव में घोर लापरवाही उजागर हुआ है। उनके द्वारा सीवेज का समुचित ढंग से Treatment नहीं किया जा रहा था। उपचारित Sewage माणक के अनुरूप नहीं पाया गया। दुषित Treated Sewage नाले के माध्यम से गंगा नदी में प्रवाहित हो रहा था। यह नमामि गंगे परियोजना के मूल उद्देश्य का उल्लंघन है। प्रासंगिक पत्र द्वारा दोषी संवेदक एवं तकनीकी सेवा देने वाले Agency पर Police Complain करने का निदेश प्राप्त है। प्रासंगिक पत्र के अनुसार "State government of Bihar shall direct the district administration of Patna to register Police complaint against erring Contractor and Technology provider under section 277, 290, 425, 426 and 511 of the I.P.C. (relevant sections of B.N.S.) for polluting the river Ganga by discharging untreated sewage into it;"

अनुरोध है कि प्रासंगिक पत्र में दिए गये अनुदेश का अनुपालन क्रम में संबंधित संवेदक एवं तकनीकी सेवा प्रदाता पर Untreated Sewage गंगा नदी में प्रवाह करने के लिए विभिन्न धाराओं के तहत Police Case दर्ज कराया जाय।

अनु०-यथोपरि।

विश्वासभाजन

ह०/-

(प्रबन्ध निदेशक)

बुडको, पटना।

ज्ञापांक 777 / दिनांक- 06/03/2025

प्रतिलिपि:-

1. महानिदेशक, NMCG को सादर सूचनार्थ समर्पित।
2. सचिव, नगर विकास एवं आवास विभाग, बिहार, पटना को सादर सूचनार्थ समर्पित।

प्रबन्ध निदेशक

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Annexure-71

(A Unit of Bihar Undertaking)
Rajapur, Pat. West Boring Canal Road, Patna-800 001
Telephone: 061-2-457841/2/3- mobile: 98551 23333
E-mail: nmcg@nic.gov.in
GST: 11A5201BR2009S2 101 4310

कार्यालय आदेश

क्रमांक-...../

दिनांक-...../

बिहार राज्य के अंतर्गत संचालित सभी STP के संचालन पर निगरानी हेतु निम्नवत् एक समिति का गठन किया जाता है।

1. श्री सुरेन्द्र कुमार मेहता,
महाप्रबंधक (असैनिक), बुडको, पटना।
2. श्री मिथिलेश कुमार सिन्हा,
वरीय पर्यावरण योजनाकार
जल संसाधन प्रबंधन/विशेषज्ञ
एस0पी0एम0जी0, बुडको, पटना।
3. श्री सत्यव्रत
वरीय पर्यावरण अभियंता,
एस0पी0एम0जी0, बुडको, पटना।

उपर्युक्त समिति प्रत्येक माह कम से कम एक बार राज्य अंतर्गत संचालित सभी STP की Efficacy एवं Efficiency की जाँच औचक रूप से करेंगे। फलाफल से मुख्य महाप्रबंधक, बुडको एवं अद्योहस्ताक्षरी को नियमित रूप से सुचित करना सुनिश्चित करेंगे।

अनु०-यथोपरि।

विश्वासभाजन

ह०/-

(प्रबन्ध निदेशक)

बुडको, पटना।

ज्ञापांक 778...../दिनांक- 06/03/2025

प्रतिलिपि:-

1. महानिदेशक, NMCG को सादर सूचनार्थ समर्पित।
2. सचिव, नगर विकास एवं आवास विभाग, बिहार, पटना को सादर सूचनार्थ समर्पित।


 प्रबन्ध निदेशक